

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/3/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/163/2016
NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah
NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

P.S. Raman
T.K. Bhaskar
Priyadarshini
Keerthi Krishna
Counsel for Petitioners
BKS
M. KAVITHA SURANA
practising company secretary
COUNSEL FOR RESPONDENTS
R1-R4
Kavitha
ORDER

Shri P S Raman, senior counsel for petitioner present. Ms M Kavitha Surana, PCS representing R1 to R4 present and reported that as per the instructions of the senior counsel there is every chance of settlement between the parties as a compromise proposal. In case they are unable to arrive at an amicable settlement, they will file rejoinder on the next date of hearing for which they sought time. Time extended at request. Put up on 04.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)
(K. Anantha Padmanabha Swamy) Member (Judicial)